

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 120 of 2012

Dated : 28th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V. J. Talwar, Technical Member**

Tata Power Delhi Distribution Company Ltd. ...Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singh Chaudhuri
Mr. Avijeet Kumar Lala
Mr. Anand K. Shrivastava

Counsel for the Respondent(s) : Mr. Jayant Nath, Sr. Adv.
Mr. Vivek Narayan Sharma
Mr. Vishal Sharma for R-2

ORDER

At the request of Learned Counsel for both the parties, post the matter for hearing on **13th March, 2013.**

**(V J Talwar)
Technical Member
rkt/sm**

**(Justice M. Karpaga Vinayagam)
Chairperson**